

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 19th July, 2021

Whereas, applications for designation as Senior Advocates have been received from Learned Advocates by the Secretariat; and

Whereas, as per Rule 6 (3) of the "Gauhati High Court (Designation of Senior Advocates) Rules, 2018", the application/proposal received for designation of an Advocate as a Senior Advocate is to be published in the official website of the Gauhati High Court inviting suggestions/views of other stakeholders to the proposed designation within such time as may be directed by the Committee;

Now, the particulars of the Learned Advocates, whose applications have been received are uploaded with this notice inviting suggestions/ views of other stakeholders to the proposed designation within 15 (fifteen) days as directed by the Permanent Committee of Assam and Mizoram for Designation of Senior Advocates.

The views/suggestions may be submitted to the Secretariat on or before 03.08.2021 either through e-mail ([email id-hcjsecretariat@yahoo.in](mailto:email-id-hcjsecretariat@yahoo.in)) or in the office of the Chief Justice Secretariat, Gauhati High Court, Guwahati-781001.

By Order,

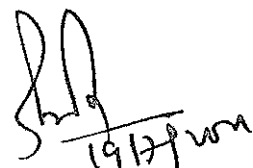
Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No.HC. III -23/2019/3173/G, Dated Guwahati, the 19th July, 2021

Copy to:-

1. The Secretary, Law Department, Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
2. The L.R-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Vigilance/ Admn./Judl./ Estt.) Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to circulate the notice in the Bar Association of their respective Bench.
5. The District & Sessions Judge, _____, Assam.
6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Secretary, the Bar Council of India, New Delhi.
8. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court, Guwahati.
11. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
12. The Joint Registrar _____, Gauhati High Court, Guwahati.
13. The Deputy Registrar _____, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.


19/7/2021

15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
17. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

LIST OF APPLICANTS FOR THE STATE OF ASSAM

SL.NO	NAME OF CANDIDATES	
1.	Sri Parangam Narayan Goswami	(View)
2.	Sri Nazrul Islam	(View)
3.	Sri Parthiv Kumar Goswami	(View)

STATE OF MIZORAM

SL.NO	NAME OF CANDIDATES	
1.	Sri Ashok Kumar Rokhum	(View)

N.B.: The above list of applicants is not necessarily in order of seniority.